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Date: 28/12/2025

(2024) 03 SEBI CK 0002

Securities Appellate Tribunal Mumbai

Case No: Miscellaneous Application No. 353, 1015, 1016 Of 2022, Appeal No. 90, 114, 744 Of 2022, 183 Of 2023

A. S. Giridhar And Others

APPELLANT

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Securities And Exchange Board Of India

RESPONDENT

Date of Decision: March 1, 2024

Hon'ble Judges: Meera Swarup, Technical Member

Bench: Single Bench

Advocate: Anandapadmanabhan Unnikrishnan, Mihir Mody, Harshvardhan Melanta, K.

Ashar, Kamal Agrawal, Amrita Jain

Final Decision: Allowed

Judgement

Meera Swarup, Technical Member

- 1. Delay in filing the reply is condoned. The reply is taken on record. The Misc. Application No. 353 of 2022 is allowed.
- 2. Due to non-availability of the bench, the matters are adjourned. List these appeals on April 26, 2024.